

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 2420
TO BE ANSWERED ON THE 9TH MARCH, 2021

LOSS TO PADDY FARMERS

2420. SHRI KODIKUNNIL SURESH:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government is aware of the huge losses suffered by paddy farmers and the crisis faced by them due to damages caused by the heavy floods in the recent monsoon season;
- (b) if so, the details thereof and the action taken/ being taken by the Government in this regard;
- (c) whether the Government is aware that more than 1000 hectares paddy farming is damaged due to the embankment breach in the heavy flood;
- (d) if so, the details thereof and the action taken/ being taken by the Government for strengthening bunds in Kuttanadu paddy area;
- (e) whether the Government has received any request from State Governments for financial assistance to the paddy farmers, who lost hectares of paddy crops in the recent flood; and
- (f) if so, the details thereof and the reaction of the Government thereto?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) & (b): As per the information provided by the Ministry of Home Affairs (MHA), State-wise details of crop area affected due to flood/landslide during 2020, as reported by the affected State Governments, are given at Annexure. Further, MHA has informed that crop-wise details of damages caused due to floods are not centrally maintained.

On receipt of memorandum from the State for any notified natural disaster, an Inter-Ministerial Central Team (IMCT) is constituted and deputed for an on-the-spot assessment of damage and requirement of funds for relief operations, as per the extant items and norms. The report of the IMCT is considered by the Sub Committee of National Executive Committee (SC-NEC). Thereafter, the High Level Committee (HLC) approves the final quantum of financial assistance.

(c) & (d): The State Government of Kerala has not submitted any memorandum seeking financial assistance from National Disaster Response Fund (NDRF) for floods during 2020.

(e) & (f): The Primary responsibility for disaster management rests with the State Governments. The State Governments undertake assessment of damages and provide financial relief in the wake of 12 notified natural disasters, from the State Disaster Response Fund (SDRF) already placed at their disposal. Additional financial assistance is extended from the National Disaster Response Fund (NDRF) as per the established procedure in case of disaster of severe nature. No specific proposal for seeking assistance for damage to paddy crops during 2020-21 has been received in MHA.

ANNEXURE

**Annexure referred to in reply to parts (a) & (b) of the Lok Sabha Unstarred
Question No.2420 due for answer on 09.03.2021**

**Details of crop area damaged (33% and above) reported by the affected
States due to flood/landslide during 2020**

S.No.	States	Crop area damaged (in lac hectare)
1.	Andhra Pradesh	2.56
2.	Arunachal Pradesh	0.28
3.	Assam	1.73
4.	Bihar	7.41
5.	Himachal Pradesh	0.31
6.	Karnataka	14.32
7.	Madhya Pradesh	6.68
8.	Maharashtra	41.41
9.	Odisha	1.79
10.	Sikkim	0.03
11.	Telangana	2.39
12.	Uttar Pradesh	1.15
	Total	80.06
